

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.431/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February 2018, 10.30 A.M

Name of the Company		Jai Balaji Industries Ltd.-Vs-BST Infratech Ltd.		
Under Section		9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Ms Rajshree Kajaria, Advocate for the Operational Creditor
 2. B.K. Padhyay Advocate for the Corporate Debtor

ORDER

Ld. Counsel for the Operational Creditor and Ld. Counsel for the Corporate Debtor are present.

Ld. Counsel appearing on behalf of the Operational Creditor submitted that the process of settlement is going on between the parties and hence prayed for adjournment. Prayer is allowed.

List on 03.04.2018 for hearing.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)